

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 07.09.2020**

<b>1ST SESSION AT 11 A.M</b>	<b>2ND SESSION AT 2.45 P.M</b>
<b>ARGUMENTS</b>	<b>ARGUMENTS</b>
1. O.S. 1322/2007	O.S. 510/2009
2. O.S. 1210/2013	O.S. 1400/2012
3. O.S. 508/2018	O.S. 1178/2014
<b>HEARING</b>	<b>HEARING</b>
4. EX. 15/2004	EX. 6/2008
5. O.S. 38/2002	O.S. 1023/2004
6. O.S. 626/2011	O.S. 216/2013
6. O.S. 32/2015	O.S. 1566/2014
6. O.S. 1348/2016	O.S. 884/2018
7. O.S. 348/2019	O.S.1420/2018
9. O.S. 994/2017	O.S. 624/2020
<b>EVIDENCE</b>	<b>EVIDENCE</b>
11. O.S. 1868/2006	O.S. 108/2009
12. O.S. 62/2014	O.S. 138/2015
13. O.S. 1274/2015	O.S. 982/2015
14. O.S. 200/2017	O.S. 860/2017
15. O.S. 168/2018	O.S. 1172/2019

  
5/9/20

I Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE :** All advocates are requested to strictly follow SOP dated:  
27.08.2020 issued by Hon'ble High Court of Karnataka.

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 07-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	O.S. 609/2020 (SUMMONS) IA/1/2020 IA/2/2020		S SUMANA SRINIVAS <b>Vs</b> NAGARAJ U	M/S SASTRY AND CO
2	O.S. 612/2020 (SUMMONS) IA/1/2020 IA/2/2020		S VANI SUBRAMANYAM <b>Vs</b> NAGARAJ U	M/S SASTRY AND CO
3	O.S. 59/2009 (HEARING) IA/1/2009		M. C. PADMA <b>Vs</b> RATHNAMMA	K. M. MUNE GOWDA
4	O.S. 391/2011 (HEARING) IA/1/2011		AMMAYAMMA <b>Vs</b> CHINNAPPA	A.N. KRISHNA
5	O.S. 605/2011 (HEARING) IA/1/2011		B.R RATHNA <b>Vs</b> SATHISH PAI	K. VARADARAJAN
6	O.S. 1023/2011 (HEARING) IA/1/2011		V SATHIASEELAN <b>Vs</b> B.C NANJUNDA SETTY	VIJAYA KUMAR
7	O.S. 197/2013 (HEARING) IA/1/2013		SANTHOSH KUMAR <b>Vs</b> N.RAMACHANDRA REDDY	SRINIVAS
8	O.S. 189/2014 (HEARING) IA/1/2014 IA/2/2014		MUNITHAYAMMA <b>Vs</b> MUNIVENKATAPPA	G.SHANTHA
9	O.S. 227/2014 (HEARING) IA/1/2014		S.R. SURESH <b>Vs</b> S.E. RAMESH	S.VEMA REDDY AND ASSOCIATES
10	O.S. 151/2015 (HEARING) IA/1/2015		MUNIRAJU <b>Vs</b> CHANNAPPA	KUMARA
11	O.S. 20/2019 (HEARING) /1/2018 /2/2018		HARISH <b>Vs</b> MUNIRAJU	M. MOHAN KUMAR
12	O.S. 507/2019 (HEARING) IA/1/2019		G.M. KRISHNA REDDY <b>Vs</b> RAGHAVENDRA N.	KNS LEGAL
13	O.S. 1547/2019 (HEARING) IA/1/2019 IA/2/2019		SHARADA ESTATES PRIVATE LIMITED REP BY S. PADMANABHAN <b>Vs</b> SUNDARA RAMA REDDY	ABHINAV R.
14	O.S. 1643/2019 (HEARING) IA/1/2019		CLN PROPERTIES PRIVATE LIMITED REP BY AMIT DANGI <b>Vs</b> M. SOMASHEKAR	C.K NANDAKUMAR

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 07-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 1545/2015 (EVIDENCE.) IA/1/2015		GOWRAMMA <b>Vs</b> MUNIYAPPA N	LAWYERS CENTRE
16	O.S. 125/2016 (EVIDENCE.) IA/1/2016		MANGALAMMA.H.A <b>Vs</b> DODDAYELLAPPA	K.N.NARAHARI RAO
17	O.S. 151/2016 (EVIDENCE.) IA/1/2016		PRASANTH.K.V <b>Vs</b> K.N.MOHAN REDDY	G.M.RAMA MURTHY
18	O.S. 299/2016 (EVIDENCE.) IA/1/2016		NAZIMA JABEEN A <b>Vs</b> SYED SIRAJ	SYED UMMER
19	O.S. 407/2016 (EVIDENCE.) IA/1/2016		PAVITHRA <b>Vs</b> CHANNEGOWDA	L.SURESH.
20	O.S. 507/2016 (EVIDENCE.) IA/1/2016		H.T.SELVAPILLE IYENGAR <b>Vs</b> H.P.BHEEMARAJ	GIRISH S HEGDE
21	O.S. 647/2016 (EVIDENCE.) IA/1/2016		OSWALD I. MARTIN <b>Vs</b> RAJAMMA	
22	O.S. 755/2016 (EVIDENCE.)		MOHANANGA <b>Vs</b> NARAYAN N.S	NARASIMHA MURTHY
23	O.S. 859/2016 (EVIDENCE.) IA/1/2016		H.SADASHIVA <b>Vs</b> BHASKAR B	MNM
24	O.S. 649/2019 (EVIDENCE.) IA/1/2019		H V JAYAMMA <b>Vs</b> MUNIRAJU	K KIRAN KUMAR
25	O.S. 1125/2005 (ARGUMENTS)		K.NAGARAJ <b>Vs</b> P.V.SHIVARAMA REDDY	N.N.RAJ URS, G.R.CHANDRASHEKAR AND G.RAJESH
26	O.S. 1127/2005 (ARGUMENTS)		K. NAGARAJ <b>Vs</b> P.V. SHIVARAMA REDDY	N.N. RAJ URS
27	O.S. 1129/2005 (ARGUMENTS)		K.NAGARAJ <b>Vs</b> P.V.SHIVARAMA REDDY	N.N.RAJ URS AND OTHERS
28	O.S. 1433/2014 (ARGUMENTS) IA/1/2014		ZEENATH UNNISSA <b>Vs</b> K. NASRULLA SHARIFF	N. NAGARAJA
29	O.S. 815/2015 (ARGUMENTS) IA/1/2015		BINOY JOSE <b>Vs</b> KRISHNAPPA	K.P.M.VARGHESE

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 07-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
30	O.S. 1175/2018 (ARGUMENTS) IA/1/2018		G. AMMAYYAMMA REP BY SANJAY CHANDRAKANT KHARADE <b>Vs</b> VENKATAREDDY	J.C. KUMAR
31	O.S. 703/2020 (ORDERS.) IA/1/2020		GOWRAMMA N <b>Vs</b> BABU	V.RANGA RAMU AND ASSOCIATES
32	O.S. 707/2020 (ORDERS.) IA/1/2020		MARIYA PRADEEP <b>Vs</b> UMABAI	GANESHA P
33	O.S. 709/2020 (ORDERS.) IA/1/2020		J ANNE NIRMALA <b>Vs</b> UMABAI	GANESHA P
34	O.S. 711/2020 (ORDERS.) IA/1/2020		S R GUNDAPPA <b>Vs</b> UMABAI	GANESHA P
<b>Cases listed below are adjourned due to Covid 19</b>				
35	O.S. 1175/2019 (HEARING) IA/1/2019	<b>08-09-2020</b>	GANESH SHETTI <b>Vs</b> P VANI	MOYEENULLA ABBASI AND ASSOCIATES
36	O.S. 1337/2019 (HEARING) IA/1/2019	<b>08-09-2020</b>	NAGESWARI <b>Vs</b> RAJAMMA	P. ANITHA
37	O.S. 667/2020 (HEARING) IA/1/2020	<b>08-09-2020</b>	VALSA GEORGE <b>Vs</b> ARUN SAMUEL	S KALYAN BASAVARAJ
38	O.S. 407/2019 (ISSUES.) IA/1/2019	<b>08-09-2020</b>	VIMAL JAIN <b>Vs</b> NEELAKANTAPPA	H.R PRAVEEN KUMAR
39	O.S. 1353/2008 (HEARING) IA/1/2008	<b>11-09-2020</b>	PARVATHISHA <b>Vs</b> THIMMARAYAPPA	S. PRABHAKAR
40	O.S. 109/2017 (HEARING) IA/1/2017	<b>11-09-2020</b>	GOPAL REDDY T S <b>Vs</b> MUNIRAJU	JAYARAM
41	O.S. 325/2019 (HEARING) IA/1/2019 IA/2/2019 IA/3/2019	<b>14-09-2020</b>	PRABHAVATHI <b>Vs</b> LAKSHMI MAHILA SAHAKARA BANK NIYAMITHA REP BY ITS MANAGER	K A RAMESHA BABU
42	O.S. 569/2019 (HEARING) IA/1/2019	<b>14-09-2020</b>	B POORNA CHANDRA REDDY <b>Vs</b> SHIVA KUMAR R	B.C.SEETHARAMARAO
43	O.S. 243/2018 (HEARING) IA/1/2018	<b>15-09-2020</b>	KASTHOORI <b>Vs</b> G.P. SELVAN	H. PRASANNA KUMAR

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 07-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
44	O.S. 962/2018 (HEARING) IA/1/2018 IA/2/2018	<b>15-09-2020</b>	SANTHOSH BENNET VAS REP BY ASHOK PRABHU <b>Vs</b> A. KRISHNAPPA	CYRIL PRASAD PAIS
45	O.S. 109/2019 (HEARING) IA/1/2019	<b>15-09-2020</b>	K. DEVI RP BY B GEVAN KUMAR <b>Vs</b> MANOHAR MURTHY	V NARENDRA
46	O.S. 277/2010 (ARGUMENTS) IA/1/2010	<b>15-09-2020</b>	K. N. NAGENDRA KUMAR <b>Vs</b> THE COMMISSIONER BBMP	P. M. NARAYANASWAMY
47	O.S. 81/2019 (HEARING) IA/1/2019 IA/2/2019	<b>16-09-2020</b>	GURUSHARAN KAUR <b>Vs</b> MOTHERSON SUMI SYSTEMS LIMITED REP BY R S ARORA	V.B. SHIVAKUMAR
48	O.S. 1327/2018 (HEARING) IA/1/2018	<b>17-09-2020</b>	A. MOHAMMED RASOOL ALIAS MUJEEB PASHA <b>Vs</b> AMMERJAN SAB	G. MANIVANNAN
49	O.S. 51/2020 (HEARING) IA/1/2020	<b>07-10-2020</b>	K. RAJENDRA REDDY <b>Vs</b> K. JANAKI	V. SRINIVASA REDDY
50	O.S. 817/2011 (STEPS) IA/1/2011 IA/2/2011	<b>16-10-2020</b>	AMMAYAMMA <b>Vs</b> KEMPAMMA	RAVIRAJ
51	O.S. 1525/2013 (STEPS) IA/1/2013 IA/2/2013	<b>16-10-2020</b>	SHARADA <b>Vs</b> N. MOHAN RAJU	S.M. MURALI MOHAN AND MS B.V.SRINIVAS AND ASSOCIATES
52	O.S. 1771/2013 (STEPS) IA/1/2013 IA/2/2013	<b>16-10-2020</b>	T.V. RAGHAVA BADHYA <b>Vs</b> T. JAYARAMA REDDY	B.M. SHYAM PRASAD
53	O.S. 1161/2018 (STEPS) IA/1/2018	<b>16-10-2020</b>	G.N. PARVATHI BAI REP BY G N PANDURANGA <b>Vs</b> LATHA S.	C.S HASHIM SAEED
54	O.S. 1229/2018 (STEPS) IA/1/2018	<b>16-10-2020</b>	KOTLA KUMARI <b>Vs</b> KRISHNAPPA	GURURAJ AND ASSOCIATES
55	O.S. 779/2019 (STEPS) IA/1/2019	<b>16-10-2020</b>	KASTHURIAMMA <b>Vs</b> MEENAKSHI B.A	GANESH R.
56	O.S. 1081/2019 (STEPS) IA/1/2019 IA/2/2019	<b>16-10-2020</b>	MANJULA N. <b>Vs</b> P.N. KUMARA SWAMY	H. RAMACHANDRA

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 07-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
57	O.S. 263/2004 (SUMMONS) IA/1/2004	<b>16-10-2020</b>	T SRINIVAS. <b>Vs</b> M THIMMAPPA	R.NARAYANASWAMY.
58	O.S. 575/2013 (SUMMONS) IA/1/2013 IA/2/2013 IA/3/2013	<b>16-10-2020</b>	KRISHNAPPA <b>Vs</b> KARAGAPPA	M.S.BYRE REDDY
59	O.S. 1319/2013 (SUMMONS) IA/1/2013 IA/2/2013 IA/3/2013	<b>16-10-2020</b>	RUDRESH B.A. <b>Vs</b> AKKAYYAMMA	B.T.KOLLER
60	O.S. 610/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>16-10-2020</b>	S SUMANA SRINIVAS <b>Vs</b> NAGARAJ U	M/S SASTRY AND CO
61	O.S. 611/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>16-10-2020</b>	S VANI SUBRAMANYAM <b>Vs</b> NAGARAJ U	M/S SASTRY AND CO
62	O.S. 725/2019 (NOTICE) IA/1/2019 IA/2/2019 IA/3/2019	<b>16-10-2020</b>	CHOWDAMMA <b>Vs</b> SHIVAKUMAR	R UMESH
63	O.S. 51/2015 (HEARING) IA/1/2015	<b>16-10-2020</b>	S SANDHYAGAPPA <b>Vs</b> R NARAYANASWAMY	M.D. KRISHNAPPA
64	O.S. 1343/2016 (HEARING) IA/1/2016	<b>16-10-2020</b>	TAJUDDIN <b>Vs</b> SURESH UPENDRA BALIGA	S G V
65	O.S. 301/2017 (HEARING) IA/1/2017 IA/2/2017	<b>16-10-2020</b>	KANCHIVARADIAH <b>Vs</b> BABU ALIAS ZYM BABU	VPS
66	O.S. 377/2017 (HEARING) IA/1/2017	<b>16-10-2020</b>	JAYARAMAPPA <b>Vs</b> PAPA SHETTY	
67	O.S. 433/2017 (HEARING) IA/1/2017 IA/2/2017 IA/3/2017	<b>16-10-2020</b>	VENSA RESIDENCY FLAT OWNERS WELFARE ASSOCIATION R <b>Vs</b> VENKATA SAI PROPERTIES AND DEVELOPERS PVT LTD	C R Srinivas
68	O.S. 753/2017 (HEARING) IA/1/2017	<b>16-10-2020</b>	R CHANDRASENA <b>Vs</b> T SHANTHARAJU	HVM

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 07-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
69	O.S. 837/2017 (HEARING) IA/1/2017	<b>16-10-2020</b>	KISHORE P REDDY <b>Vs</b> S SUBRAMANIAN	V RANGARAMU AND ASSOCIATES
70	Misc 58/2018 (HEARING) IA/1/2018 IA/2/2018	<b>16-10-2020</b>	VENKATARAMANAN REP BY GOWRI V <b>Vs</b> V. MUNILAKSHMAMMA	A. VISHWANATHA
71	O.S. 631/2019 (HEARING) IA/1/2019	<b>16-10-2020</b>	MUNEGOWDA <b>Vs</b> M. LAKSHAMAN	A. HANUMANTHAPPA
72	O.S. 717/2019 (HEARING) IA/1/2019 IA/2/2019	<b>16-10-2020</b>	HANUMANTHAIHAH @ HANUMANTHAPPA <b>Vs</b> VENKATACHALAIHAH	N S K
73	O.S. 1155/2019 (HEARING) IA/1/2019	<b>16-10-2020</b>	N. RAMAKRISHNA REDDY <b>Vs</b> ELAMANCHI AJAY KUMAR	N.M. VINOD KUMAR
74	O.S. 785/2011 (EVIDENCE.) IA/1/2011	<b>16-10-2020</b>	HANUMANTHAPPA <b>Vs</b> VENKATAPPA	MUNIREDDY
75	O.S. 1287/2016 (EVIDENCE.) IA/1/2016	<b>16-10-2020</b>	SHANTHI MARGARATE <b>Vs</b> VENKATESH	
76	O.S. 421/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	<b>16-10-2020</b>	GOPAL REDDY <b>Vs</b> BABU REDDY	KAR/2580/2008
77	O.S. 621/2017 (EVIDENCE.) IA/1/2017	<b>16-10-2020</b>	G C ANAND <b>Vs</b> SUNDAR RAJ MPP	GSPR
78	O.S. 635/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	<b>16-10-2020</b>	S.M JAYADEV <b>Vs</b> BRUHAT BANGALORE MAHANAGARA PALIKE REP BY ITS COMMISSIONER	SHANMUKHAPPA
79	O.S. 993/2018 (EVIDENCE.) IA/1/2018	<b>16-10-2020</b>	D. PRANEETH <b>Vs</b> DILIP M.D	S. RAJASHEKAR
80	O.S. 1491/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	<b>16-10-2020</b>	K.R. BHASKAR CHOWDARY <b>Vs</b> THE COMMISSIONER	N. RAGHU BABU
81	O.S. 1145/2014 (DEFENCE EVIDENCE) IA/1/2014	<b>16-10-2020</b>	SHAIK INTHIYAZ <b>Vs</b> SYED ATTAULLA	N. S. VISWANATHA
82	O.S. 1195/2018 (ARGUMENTS) IA/1/2018	<b>16-10-2020</b>	SIDDAMMA G REP BY J SHIVALINGAPPA <b>Vs</b> C.N. PRAKASH	L. SIDDDEEHA UMMATHUR

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 07-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
83	O.S. 1197/2018 (ARGUMENTS) IA/1/2018	<b>16-10-2020</b>	NAGARATHNA M.L REP BY HEMARAJ R C <b>Vs</b> C.N. PRAKASH	SIDDESHA UMMATTUR
84	O.S. 1199/2018 (ARGUMENTS) IA/1/2018	<b>16-10-2020</b>	N.L. ANUSUYA <b>Vs</b> C.N. PRAKASH	L. SIDDESHA UMMATTUR
85	O.S. 1201/2018 (ARGUMENTS) IA/1/2018	<b>16-10-2020</b>	MANJULA G.H REP BY NAGESH G C <b>Vs</b> C.N. PRAKASH	L. SIDDEEHA UMMATHUR
86	O.S. 1203/2018 (ARGUMENTS) IA/1/2018	<b>16-10-2020</b>	JAYALAKSHMI S. <b>Vs</b> C.N. PRAKASH	L. SIDDESHA UMMATTUR
87	O.S. 1205/2018 (ARGUMENTS) IA/1/2018	<b>16-10-2020</b>	HEMARAJ R.C <b>Vs</b> C.N PRAKASH	L. SIDDEEHA UMMATHUR
88	O.S. 1475/2018 (APPEARANCE OF PARTY) IA/1/2018 IA/2/2018	<b>16-10-2020</b>	PARVATHAMMA <b>Vs</b> SHANKARAPPA	IC UNIVERSAL LEGAL
89	O.S. 1525/2018 (APPEARANCE OF PARTY) IA/1/2018 IA/2/2018	<b>16-10-2020</b>	AL FATTAH TRUST REP BY SHAIK KHALEEM <b>Vs</b> K.S BADUSHA	S.JAYAPRAKASH NARAYAN
90	O.S. 1009/2017 (CALL ON) IA/1/2017	<b>16-10-2020</b>	JAYAMMA <b>Vs</b> SUDHA THIRUMALAI	DSJ
91	O.S. 1135/2018 (CALL ON) IA/1/2018	<b>16-10-2020</b>	THIMMANNA <b>Vs</b> CHANDRIKA	NANJEGOWDA C.
92	O.S. 883/2009 (OBJECTIONS) IA/1/2009	<b>16-10-2020</b>	YELLAPPA <b>Vs</b> VENKATASWAMY	V. N. NAGESHA EXPARTE
93	O.S. 835/2011 (OBJECTIONS) IA/1/2011 IA/2/2011	<b>16-10-2020</b>	G THIMMAIAH <b>Vs</b> LALITHAMMA	A.C. ASSOCIATES
94	O.S. 1197/2011 (OBJECTIONS) IA/1/2011	<b>16-10-2020</b>	B.S ARUNA <b>Vs</b> SURESH B GANDHI	L. LAKSHMIKANTH RAO
95	O.S. 493/2012 (OBJECTIONS) IA/1/2012	<b>16-10-2020</b>	CLIVE STUD FARM <b>Vs</b> B. R. RATHNA	UMESH Y.
96	O.S. 847/2013 (OBJECTIONS)	<b>16-10-2020</b>	KANICKYA RAJU <b>Vs</b> JAYALAKSHMI.C.	H. M. SOMASHEKARAI AH



**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 07-09-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
97	O.S. 1019/2013 (OBJECTIONS) IA/1/2013 IA/2/2013	<b>16-10-2020</b>	A. ZABIULLA KHAN <b>Vs</b> BANGALORE ZILLA PANCHAYATH	K. HONNAIAH
98	O.S. 101/2014 (OBJECTIONS) IA/1/2014	<b>16-10-2020</b>	MOHAMMED HAROON SHERIEFF <b>Vs</b> THE SECRETARY,	R.CHANDRA SHEKAR
99	O.S. 527/2014 (OBJECTIONS)	<b>16-10-2020</b>	KANYAKUMARI <b>Vs</b> SELVAMUTHU	
100	O.S. 653/2014 (OBJECTIONS) IA/1/2014	<b>16-10-2020</b>	G. SHANMUGAM <b>Vs</b> N. KRISHNAPPA	S.SHIVA PRASAD AND ASSOCIATES
101	Misc 48/2019 (OBJECTIONS)	<b>16-10-2020</b>	N.G VISHWANATH <b>Vs</b> SYED JAFFAR	A. CHANDRACHUD
102	Misc 49/2019 (OBJECTIONS)	<b>16-10-2020</b>	A.A. DAKSHINAMURTHY <b>Vs</b> SYED JAFFAR	A. CHANDRACHUD
103	O.S. 1377/2019 (OBJECTIONS) IA/1/2019	<b>16-10-2020</b>	G KUSUMA HARAN <b>Vs</b> A V RAVINDRANATH	RAGHU V L

---